

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 1 of 2011

Dated : 29th November, 2012

In the matter of

**Tariff Revision
(Suo-motu action on the letter
Received from Ministry of Power**

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the
matter on **03.01.2013.**

COURT MASTER